

(OPEN COURT)

**CENTRAL ADMINISTRATIVE TRIBUNAL,
ALLAHABAD BENCH
ALLAHABAD**

ALLAHABAD this the 16th day of *September, 2019*.

HON'BLE MR. JUSTICE BHARAT BHUSHAN, MEMBER (J)

Original Application Number. 330/00045/2012.

Anokhey Lal (Shakya)Applicant.

VE R S U S

Union of India and Another.Respondents

Advocate for the applicant :Shri H.L. Pandey (absent)
Advocate for the Respondents : Shr A.K. Tripathi (absent)

O R D E R

List revised. No one is present for the either sides.

2. A perusal of order sheets reveal that the applicant's counsel has not been appearing since last several dates. It appears that the applicant has lost interest in pursuing the matter. Accordingly, the OA is dismissed in default and for want of prosecution.

**(JUSTICE BHARAT BHUSHAN)
MEMBER- J.**

Anand...